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# RAJYA SABHA

Thursday, the 3rd January, 1991/13 Pausa, 1912 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

## ORAL ANSWERS TO QUESTIONS

### Demand for Indian jewellery abroad

101. SHRI RAM JETHMALANI: DR. JINENDRA KUMAR JAIN:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that there is a great demand for Indian gold jewellery in the global market;
- (b) whether it is also a fact that the said industry has continuously earned foreign exchange for the country by boosting its export during the past years;
- (c) whether it is also a fact that a large number of goldsmiths are at present jobless for want of work in the country;
- (d) if so, whether Government propose tn liberalise the import of gold to boost exports of Indian jewellery and also to provide work to jobless goldsmiths; and
  - (e) if not, what are the reasons therefor!

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF MINISTRY OF LAW & JUSTICE (SHRI SUBRAMANIAN SWAMY); (a) to (e) A statement is laid on the Table of the House.

#### Statement

(a) to (e) Gold Jewellery exports from India during 1989-90 were about

tThe question was actually asked on the floor of the House by Dr. Jinendra Kumar ^ain.

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Rs. 282 crores as compared to Rs. 86 crores in 1987-88. The Global demand for Gold Jewellery is, however, reported to be about Rs. 70, 000 crores and scope exists for increasing India's exports in the sector.

Government have taken a series of measures to boost the export production of Gold Jewellery and secure fuller utilisation of the craftsmanship that exists. The Gold Control Act has been abolished. Gem & Jewellery Complexes have been established Jhandewalan in New Delhi and in the Santacruz Export Processing Zone, Bombay. Approvals are also being accorded for setting up gem and jewellery units in other Export Processing Zones & under the Scheme of 100 per cent EOUs. Arrangements have also been made to increase the availability of gold for export production. The Minerals & Metals Trading Corporation of India Limited (MMTC) has been permitted to directly import gold for supply to the Export Processing Zone units. Confiscated gold is being supplied through the State Bank of India for export production of jewellery. Gold import is also being arranged through the Handicrafts & Handlooms Exports Corporation of India Limited. The Import and Export Policy provides for advance imports of gold, gold based mountings. " etc. and the nolicy has been amended to permit exnorts of gold jewellery of 8 carats and above.

DR. JINENDRA KUMAR JAIN: Sir, while the answer by the Minister through his statement admits that there is a world market of Rs. 70, 000 crores. India gets only Rs. 282 crores out of this huge market, my question was what were the reasons of this poor performance. And the statement has not mentioned the reasons for that poorperformance or the not so good performance. I want to have the answer from the Minister. I want to help him. Sir, with your permission, by focussing on the contents of my question. The main three reasons, as per my study, are here: First is the poor technology that our exporters have. Mostly, the market for the Indian jewellery abroad, the primary buyers for our jewellery are the expatriate Indians

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Pakistanis. And the westerners are still used to hallmarked jewellery in contemporary designs and sophisticated finishes. The latest fabrication technologies are needed to tap new markets in the long term. I expect the Minister to tell me what the Government is doing to enable our producers of jewellery to make them available the latest fabrication technologies. The second problem why we are left behind is the price disadvantage that our manufacturers have. I have noted in the statement that the price advantage is being attempted to be given to the public sector undertakings. Why do you want to discriminate even in the matters of exports the private sector entrepreneurs in this area? And the third reason is certain taxes that our exporters are-levied. As you know, Sir, the requirements of our export are routed through the SBI Central Office in Bombay. And there is a special tax levied by the Maharashtra Government of 2. 37 per cent. So, all the exporters have unnecessarily to pay the tax of the Maharashtra Government which means Rs. 7 per gram of the gold purchased. So, I expect the Minister that if he knows more reasons for the poor performance, he should include these. But I have helped him at least to identify three reasons—techno-, logy, price disadvantage, and the unnecessary taxation on the Indian entrepreneurs. What is the Government going to do to help exports of the Indian jewellery?

SHRI SUBRAMANIAN SWAMY: Sir, the Member has aske. I a number of questions. But I will answ. tr the two key parts. As far as the Maharashtra tax i>; concerned, this is being taken up by our Ministry, and I hope we can be in a position to announce something in the matter soon. As far as the reasons for our poor exports are concerned, this is largely due to the fact that our gold jewllery is really imported by our expatriate Indians and nonresident Indians abroad. We have not really tried to get into the general gold jewellery market. And this needs to be done. There is a great global demand for machine-made commercial gold jewellery between 8 and 18 carats. And if India produces these

items, we can exploit this demand. Indian jewellery hitherto has been of the traditional intricate hand-crafted type of 22 carats for which the demand is, as I said, very limited. There is a demand for cut and polished diamonds produced > In India which are used as studdings on gold jewellery manufactured elsewhere, in Japan and USA. Such studded jewellery can as well be produced in India. Therefore, Ministry of Commerce is engaged in a comprehensive review of this matter in this area, and we hope to come forward with some proposals during the Budget session.

DR. JINENDRA KUMAR JAIN: He (has only elaborated on what I said in the House. I don't need him to elaborate on this...

MR. CHAIRMAN: He has agreed with it; you should be happy.

DR. JINENDRA KUMAR JAIN. - I want him to give me the answer. He admits that technologically, our entrepreneur today...

MR. CHAIRMAN: He wants to know what are you going to do in that direction so that our people have this machine-made jewellery....

SHRI SUBRAMANIAN SWAMY: I have already said, in the Budget session, we will come forward with...

MR. CHAIRMAN:... with machine-made jewellery?

SHRI SUBRAMANIAN SWAMY: With jewellery presents for everybody, did you say?

MR. CHAIRMAN; Machine-made jewellery you will produce?

SHRI SUBRAMANIAN SWAMY: Not we will produce; we will initiate steps to encourage...

DR. JINENDRA KUMAR JAIN; He says 'Budget session'. The person who said 'in Budget session' has gone away. He said he was examining, and the new Minister is also examining, people keep examining when the country's backwardness continues to be perpetuated. Government has to be more dynamic and more responsive to the needs of the entrepreneurs and he should come out with a clear commitment. I remember this particular Minister used to be very particular in asking questions. Now he is evading even the simple question. Why should he change his character just because he has become a Minister? Why should he not come out with a clear-cut commitment on what the Government would do to upgrade technological capabilities. Unless he says this, I would say he is evading the issue.

SHRI A. G. KULKARNI: Hs was asking question on Bofors; you are not asking question on Bofors.

DR. JINENDRA KUMAR JAIN: If he were Minister of Bofors, I would have ©rilled him even on that. But he is Minister of Commerce.

SHRI SUBRAMANIAN SWAMY: Since the Member is pressing so much for specific steps, I may mention three steps that we have already initiated. Since We have been in office for a very short period, I don't think there is any danger of the Member not being there in the Budget session. Therefore, he can wait just for a month and a half. There are same of the steps we have already initiated, like procedural bottlenecks "which we have tried to remove, then resolve tile shortage of custom appraisers and then preparation of a marketing plan which wt!i have worked out and then the coloured gem stones and nongoid jewellery exports which we are going to step up. There are a number of steps that We have already initiated.

As I said, this is a small-scale industry. It is, in fact, an industry which needs to be encouraged. It is highly decentralised and there needs to be a comprehensive policy. Such a policy has not been formulated for a long time.

Therefore, as I have already stated, we hope to come forward with a comprehensive policy which will benefit the small artisans in particular.

श्री राम नरेश यादव : महोदय माननीय मंत्री जीं के उत्तर से एक बात तो स्पष्ट हो गई है कि इस समय स्वर्ण श्राभूषण के निर्यात की बहुत गुंजाइम भारत में है ग्रौर इस संदर्भ में में जानना चाहता हं कि जो स्वर्णकार पहले से हमारे यहां इस काम में लगे हुए थे. सरकार की तरफ से क्या कोई सर्वे हुम्रा है कि कितने स्वर्णकार इस दिला में पहले लगे हुए थे और ग्राज पिछले दिनों जो स्थिति ब्राई थी, उसके ब्राधार पर कितने स्वर्णकारों की स्थिति दयनीय हो गई थी श्रीर उस दयनीय स्थिति में सुधार करने के लिए सरकार ज्वेलरी के निर्यात की संभावना को ध्यान में रखते हुए क्या कदम उठाने जा रही है ताकि इनको काम भी मिल सके श्रीर हमारी भी टेक्नोलांजी है उसका किस तरह से प्रयोग किया जाए ताकि उस दिशा में विशेष गति भारत को मिल सके, यह मैं मंत्री महोदय से जानना चाहता हूं।

श्री सुबह मण्यम स्वामी: प्रध्यक्ष महोदय, श्रभी तक ऐसा गोंइ नवें नहीं हुआ है श्रीर मुझे इस बात पर खेद है कि अभी तक जो परिस्थितियां है इन श्राटिजन्स की श्रीर जो गोल्ड स्मिथ है, इनके बारे में श्रभी तक कुछ किया नहीं गया है श्रीर इस बृटि को दूर करने के लिए हम प्रयास करेंगे।

श्री राम नरेश यादयः इया माननीय मंत्री जी वतायेगे क्रॉकि मान्यवर, बहुत से लोग हजारों-लाखों परिवार इसमें लगे हुये हैं और उनकी स्थिति पिछले दिनों बहुत दथनीय हो गयी है तो क्या कोई सर्वे कराने का कष्ट करेंगे?

श्री सुकह् मण्यम स्वामी: क,ख,ग पर राम नरेश जी भाषने ध्यान नहीं दिया । मैंने कहा कि भ्रभी तक ऐसा कोई सर्वे हुमा नहीं है और अपने मंत्रालय की तरफ से हम सर्वेक्षण कर रहे हैं ग्रीर ग्राने वाले बजट सेशन में जब पौलिसी रखी जायेगी तो उसी समय इस सर्वेक्षण का नतीजा भी श्रापको बताया जायेगा ।

Oral Answers

SHRI SARADA MOHANTY; Mi Chairman, Sir, filigree jewellery of Cut tack is well-known. But due to shortagi of raw materials, the artisans are jobless Therefore. I would like to know whethe Government will provide them with th raw materials in sufficient quantity s< that they can export their products?

SHRI SUBRAMANIAN SWAMY: Sil first of all, the Government has decidei to sell the confiscated gold, which i about 14 tonnes in total. This will helj alleviate the problem for a year. Then we have also a proposal, which is unde serious examination, for direct import o gold by an exporter. These are the twi steps which we arel considering to alle viate the problem which he mentioned.

SHRI SARADA MOHANTY: M· question was regarding silver.

MR. CHAIRMAN: The raw materia is gold. The question is about gold. H says that he is making available confis cated gold and he is also taking step to permit people to import gold.

श्री सुरेन्द्रजीत सिंह ग्रहत्वालियाः ग्रध्यक्ष महोदय, सुना है कि यु०एस०एस० ग्रार ने अपनी आर्थिक अवस्था में सुधार लाने के लिये या उस चेलेंज को मीट करने के लिये वहां मैरिज सेरेमनी में जो गोल्ड रिंग लगती है उस पर भी बंदिश लगा दी है। वहां बंदिश लगा दी गयी पर हमारे हिंदुस्तान में ... (व्यवधान)

श्री सभापति : कहां ?

श्री सुरेन्द्रजीत तिह ग्रहलुवालियाः रिशया में । हमारे मल्क में 50 हजार किलोग्राम का शौर्ट फॉल पर एनम है गोल्ड का ग्रीर हमारे पास कांफिस्केटिड गोल्ड सिर्फ 14 हजार किलोग्राम है । जब ग्राप यहां से ग्राभुषण एक्सपोर्ट करने की बात सोच रहे हैं तो कंट्री की डामें स्टिक रिक्वायरमेंट ग्रीर बढ जायेगी ग्रीर इसकी डिमांड ग्रौर बहेगी, गोर्ट फांल ज्यादा बढ़ेगा । क्या हमारे पास इतनी विदेशी मुद्रा है कि हम ग्राभुषण को एक्सपोर्टर्स के ध्यु इंपोर्ट करके यहां फिर उससे तैयार करके बाहर भेज सके ग्रीर साथ साथ हम धपने डांमेस्टिक रिक्वायरमेंट को भी पूरा कर सकें, यह मैं जानना चाहता हूं।

श्री समापति : क्या रूस की एकजाम्पिल फोलो करने को तैयार है ?

श्री सुरेन्द्रजीत सिंह ग्रहलुवालियाः मैं रूस को फोलो नहीं करना चाहता।

श्रीसभापतिः एक सवाल उठता एक सप्लीमेंटी में ।

श्री सुरेन्द्रजीत सिंह श्रहलुद्यालिया : उसमें "बी" सर ''बी' में है कि-पीछे सुना था कि रिजर्ब बैंक के पास डिफेंस फंड के लिये कलक्ट किया हम्रा गोल्ड जो था वह भी बेचा जा रहा था। पर बह वेचा जा रहा था सरकारी श्रफसरों को तनख्वाह देने के लिये क्योंकि ग्राधिक अवस्था हमारी गिर गयी है। क्या वह सरकारी श्रफसरों को तनख्वाह देने के लिये बेचा जा रहा है या बाभूषण बनाकर इनको बाहर वेचने की कोणिश की जा रही है, क्योंकि वह ग्राभ्यण कई महिलाओं ने ग्रपने देश की रक्षा के लिये जवानों को . . . (ध्यवधान)

बैंक पोर्ट-श्री सभापति : रिजर्व फोलियो नहीं है।

श्री सुरेन्द्रजीत सिंह ग्रहलुबालियाः पर डील कर रहे हैं वही । तो अस्त्र-शस्त्र खरीदने के लिये ग्रपने मंगल सुन्न तक महिलाय्रों ने दिये थे। तो क्या मंत्री महोदया इस पर विचार करेंगे ? श्राभुषण एक्सपोर्ट करना ही भारत का काम नहीं है। ग्रपने देश की सम्पदा को बचाकर रखने की जरूरत है। क्या इस पर रोशनी डालेंगे मंत्री महोदय?

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श्री सुवहमण्यम स्वामी: ग्रध्यक्ष महोदय, हमारा कर्त्तव्य है कि इसमें हम संतुलन रखें ग्रौर निर्यात भी करें ग्रौर देश की ग्रावश्यकताग्रों को पूरा कैसे करें उस पर हम विचार कर रहे हैं। लेकिन उनका जो द्यरा प्रश्न है उसका माननीय वित्त मंत्री जी ही जवाय दे सकते हैं, मैं नहीं दे सकता हं।

को मोहस्वद अमीन : श्रध्यक्ष महोदय, में प्रापके जिये मंत्री जी से यह जानना चाहता हं कि कभी-कभी ग्रखबारों में खबर पढ़ने को म्राती है कि एयरपोर्ट पर या सडक स्मगल्ड किया गया सोना पकडा गया । ग्रक्सर यह खबर ग्राती हैं ग्रीर लोग ग्ररैस्ट भी होते इस र गल किए हुए सोने का बंघा बहुत बड़े पैभाने पर भारत में चल रहा है। तो क्या सरकार अब तक किसी ऐसे गैंग का सुराग लगा सकी है ?

श्री सुब्रह्मण्यम स्वामीः यह सवाल भी प्रश्न 104 के अंतर्गत आता है इस-लिए विस्त मंत्री जी ही इसका जवाब देसकते हैं।

श्री सभापति : स्मगलर्स को पकडना वित्त मंत्री का काम है, इनका नहीं है।

\*102. [The questioner {Shri Santosh Bagrodia) was absent. For answer, vide col\_ 33-34 infra. ]

## Setting; -up of an Institute of Coffee **Technology**

\*103. SHRI JITENDRABHAI LABH-SHANKER BHATT: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have any proposal to set up an Institute of Coffee Technology and also to amend the Coffee Act of 1942; and
- (b) if so, what are the details in this regard?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW & JUSTICE

(SHRI SUBRAMANIAN SWAMY): (a) and (b) A statement is laid on the Table of the House.

#### Statement

(a) and (b) An idea of establishing a Centre for Advanced Coffee Technology, as a joint venture involving the Centre for Technology Development, the Coffee Board, Government of India and coffee related industries has been mooted and in this regard the Government has no proposal for the amendment of the Coffee Act.

SHRI JITENDRABHAI LABH-SHANKER BHATT; Will the hon-Minister be pleased to state how much coffee is produced in the country during the last two years and what 's the export during the last two years?

SHRI SUBRAMANIAN SWAMY: The supplementary does not arise from this question. This relates to the proposal to set up an Institute of Coffee Technology. If he gives me a separate notice, I will be happy to give him the statistics.

MR. CHAIRMAN: He is asking for production of coffee. What will your Institute do? What for are you having this Institute?

SHRI SUBRAMANIAN SWAMY: It is a question from you, not from him.

MR. CHAIRMAN; How it will be produced, how it can be sold, these are related questions.

SHRI SUBRAMANIAN SWAMY: It is a question from you and in re~ ply to your question...

MR. CHAIRMAN; Not my question.

SHRI SUBRAMANIAN SWAMY: It is because he has not asked that question.

MR. CHAIRMAN: I permitted him to put a supplementary nnd you took my job and you said that it does not arise. So, I made it clear that it does nrise.